

1.O.A. NO. 060/00889/14

Subhash Chand Vs. U.O.I. & Others

07.10.2014

Present: Mr. Shailendra Sharma, counsel for the applicant

1. Learned counsel for the applicant states that he may be allowed to withdraw the O.A, with permission to file it afresh on the same cause of action, with better particulars.
2. Ordered accordingly.

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(UDAY KUMAR VARMA)
MEMBER (A)

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(SANJEEV KAUSHIK)
MEMBER (J)